## **COURT-II**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 193 of 2015**

Dated: 26<sup>th</sup> October, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

KKK Hydro Power Ltd. ....Appellant(s)

Versus

Himachal Pradesh State Electricity Board & Ors. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1

Mr. Tushar Srivastava for R-4

## **ORDER**

Post the matter on <u>12.12.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

Pr/js